

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2123  
ANSWERED ON:07.12.2005  
AMENDMENT OF RIGHT TO INFORMATION ACT  
Chinta Mohan Dr. ;Suman Shri Ramji Lal

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government proposes to amend the Right to Information Act; and
- (b) if so, the details thereof alongwith the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a): Government has, so far, not taken any decision to amend the Right to Information Act.
- (b): Does not arise.